Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SLO Industries Ltd Date of Commencement of Liquidation: 28-11-2023; List of Stakeholders as on Date: 31-08-2025; Name of IP: Ms. Revathi Raghunathan; Process Number: 1; Last 5 digitof registration number: 11417

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	30	61250318	29	60600526	0	89206	560568	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	1	4414922366	1	4414922366	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	23	1909843	0	0	0	0	1909843	Annexure 5
6	Operational creditors (Employees)	38	5003895	0	0	0	0	5003895	Annexure 6
7	Operational creditors (Government Dues)	4	416388554	4	416388554	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	18	93922997	18	53420638	0	36542351	3960008	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	19579390	4	19579390	0	0	0	Annexure 9
Total		118	5012977363	56	4964911474	0	36631557	11434314	